

RAJYA SABHA

(1976)

Point of privilege

Expulsion of a member from the House for misconduct

For details of the case please see summary at pp. 189--193 ante.

it was proclaimed in 1975 it was correct? I said 'yes'. I think it is correct and I stand by that statement...The second part of the question I was asked was that 'if conditions similar to' 75 were to repeat themselves would I do the same thing? My answer was that it was highly unlikely that any given set of conditions can repeat themselves. But if conditions do occur that require emergency to be proclaimed I will not hesitate to proclaim emergency."

2. On 24th July, 1985, Prof. Madhu Dandavate, Sarvashri S. Jaipal Reddy and Indrajit Gupta, members, gave separate notices of a question of privilege against the Prime Minister for allegedly misleading the House on 23rd July, 1985. The members stated in their notices that the transcript of the Press interview was not in conformity with the statement made in the House by the Prime Minister on 23 July, 1985, The members contended that the House was deliberately misled by the Prime Minister and this amounted to a breach of privilege of the House.

3. On 24th July, 1985, when the members sought to raise the matter in the House the Speaker (Dr. Bal Ram Jakhar) observed as follows: --

"I have carefully gone through the notices given by Prof. Madhu Dandavate. Shri S. Jaipal Reddy and Shri Indrajit Gupta together with the transcript of the Prime Minister's Press Conference and the clarification given by him in the House yesterday. I feel that after the clarifications given by the Prime Minister, there is hardly anything substantial which may 'need further comment. The matter may now be closed."